

this policy, the 'No industry District' Scheme was formulated. Numerous facilities, concessions and relaxations were announced under the scheme.

Mohindergarh district of Haryana is rich in minerals. The Khetri Copper Project in the neighbouring district of Rajasthan gives ample proof of this fact. But, not a single industry has been set up in this district. The area has remained backward and undeveloped ever since independence.

It is requested that the Central Government should earmark funds and provide facilities for exploration of minerals in this district. And the Central Government may also consider the feasibility of setting up agro-based industries in this area which is rich in the production of barley, mustard and guar.

(ii) Need for maintaining proper record of Printing ink used by Bank Note Press, Dewas (Madhya Pradesh)

[Translation]

SHRI PHOOL CHAND VERMA (Shajapur): Mr. Deputy Speaker, Sir, as physical verification of the stock of printing ink used in the printing of currency notes in Bank Note Press, Dewas (Madhya Pradesh) has not been undertaken to this date, a serious danger has been caused from the security point of view. A team of officers from the Ministers of Home Affairs and Finance who went there to verify the stock have expressed an apprehension that ink worth lakhs of rupees has been sold in the market. This printing ink is imported from abroad and is also prepared in the Bank Note Press, Dewas.

No record has been maintained regarding the quantity of printing ink used and the balance of stock with the Bank Note Press (Dewas). Such a record is essential from security point of view. A number of irregularities have been taking place in the Bank Note Press, Dewas and missing of printed currency notes is a routine matter there. I, therefore, urge the Central Government that inquiry should be ordered in the printing ink Scandal immediately and necessary action taken against those found guilty.

(iii) Need to create Purvanchal Pradesh comprising eighteen districts of Eastern Uttar Pradesh

SHRI HARI KEWAL PRASAD (Salampur): Land in Eastern Uttar Pradesh is fertile and rich in natural wealth. Besides, it has an adequate labour force, yet the area is lagging behind in development as schemes for industrialization, communications development of agriculture and rural areas have not been undertaken there. The position today is that rural youth are migrating to cities as a result of which agricultural operations have also been adversely affected. I demand in this august House that "Purvanchal Pradesh" should be created by merging 18 districts of eastern Uttar Pradesh in order to facilitate rapid development of the area.

(iv) Need to direct National Airport Authority to go ahead with its Plan for expansion of run-way etc. of Bhubaneswar Airport, Orissa

SHRI SIVAJI PATNAIK (Bhubaneswar): The master plan for the Bhubaneswar Airport was prepared by the National Airport Authority for expansion of run-way, construction of the new terminal building, etc. with a view to develop tourism in Orissa. Decisions for acquisition of land for the expansion was also taken in consultation with Orissa Government and accordingly private lands were acquired for the purpose. In fact, the National Airport Authority has paid Rs. 25 lakhs out of the total acquisition cost of Rs. 62 lakhs.

But the National Airport Authority has gone back unilaterally on its commitment for the expansion at the airport and has asked the State Government for refund of the money they paid for acquisition. Such decisions of the National Airport Authority apart from putting the State Government in an embarrassing position will retard the process of development of tourism.

I would therefore urge the Union Government to prevail upon the National Airport Authority to go ahead with the

expansion of Bhubaneswar Airport as per the earlier decisions.

(v) Need to take immediate remedial steps to check the spread of the mysterious disease affecting Aracanut trees in villages of Jaintia Hills District, Meghalaya

SHRI PETER G. MARBANIANG (Shillong): The cultivators of Villages of Dawki, Muktapur, Sobkha, Nongtalang, Lamin and many other villages (in border of Bangladesh) of Jaintia Hills District of Meghalaya depend on the produce of Aracanuts (kwai) for their livelihood. In recent months, a very strange disease has attacked the trees and has destroyed thousands of arcanut trees. Leaders of the area apprised former Agriculture Minister about this strange disease and its bad effect, during his visit to Shillong in March, 1991. However, till date no steps have been taken. I urge upon the Government to take immediate remedial steps and provide relief to the effected cultivators of the area.

[Translation]

(vi) Need to review the policy of Rural electrification.

SHRI SANTOSH KUMAR GANGWAR (Bareilly): Mr. Deputy Speaker, Sir, I want to draw the attention of the House to the following important matter under Rule 377:

"The implementation of the work relating to electrification in rural areas in the country is being done under the Rural Electrification Programme under the directions of the Central Government. Under the existing instructions if there is even one electric connection in a village whether it is a private tubewell or a Government tubewell connection any other connection, whether the aforesaid connection has been cut off or the electric line is passing through the villages, such village is treated to have been electrified. The result is that the number of electrified villages go up in the papers, but in fact they do not get the benefits of electrification.

I would urge the Central Government to review the Rural Electrification Programme and issue such instructions which could help in electrification of

villages in reality. Instructions so issued should inter-alia stipulate at least 80 per cent population of a village, which should compulsorily include clusters belonging to the Scheduled Castes and backward classe, should be brought under electrification."

(vii) Need to provide STD facility at Erattupetta Telephone Exchange in Kottayam district, Kerala

[English]

SHRI P. C. THOMAS (Mavattupuzha): Erattupetta Telephone exchange in Kottayam district in Kerala was to be given STD facility before the end of March, 1991. All technical works were done and STD code was allotted and published in the telephone directory. It is learnt that though no STD is available, ghost bills have been issued to the people against the allotted code. What happened to the promised STD in this exchange is not yet known. I request that immediate orders be given to commission STD for Erattupetta.

[Translation]

(viii) Need to ensure early payment of wages to the workers of Narkheda Railway Station in Nagpur

SHRI TEJSINGRAO BHONSLE (Ramtek): Mr. Deputy Speaker, Sir, I want to raise the following important matter under Rule 377:

"The Railway workers employed in the construction wing at Narkhed railway station in Nagpur district have not been paid their wages since 31.5.91. As a result thereof, they are facing starvation. This has caused a great resentment among the workers. If the Ministry of Railways do not intervene immediately, the situation will become very explosive. I would urge the Ministry of Railways to act immediately in order to give justice to the workers."

[English]

MR. DEPUTY SPEAKER: Only the approved text will go on record.